SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	3638
2	ADMLS-Admirality Suits.	11
3	AHO-Appeal Against High Court Order.	29
4	Application Us 34 of the Act involving International Commercial Arbitration	1
5	ARBA-Appeals under Indian Arbitration Act.	228
6	ARBP-Petitions under Indian Arbitration Act.	59
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	5079
9	CEREF-Reference under Central Excise Act.	4
10	CMAPL-Miscellaneous Applications.	2893
11	CMPAT-Company Act.	83
12	CMP-Civil Miscellaneous Petition	2489
13	COA-Appeals against judgement in Comp.Pet.	20
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	11
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	9693
18	Contempt Petition in Berhampur Bench	2
19	Contempt Petition in Bhubaneswar Bench	270
20	Contempt Petition in Cuttack Bench	429
21	Contempt Petition in Sambalpur Bench	5
22	CONTR-Proceeding relating to Criminal Contempt	145
23	COPET-Orginal Petition (Companies Act.)	128
24	CRA-Criminal Appeals	1005
25	CRLA-Appeal against Judgement/Sentence.	10545
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1446
27	CRLMA-Other Miscellaneous Application.	768
28	CRLMC-Appl.under Sec.482 Cr.P.C.	9230
29	CRLMP-Criminal Miscellaneous Petition	1099
30	CRLREV-Criminal Revision.	9322
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	26
33	CRP-Revision Petition.	168
34		239
	CRREV-Criminal Revision	
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	1
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	31
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4

47	FA-First Appeal	1088
48	FAO-First Appeal from Orders.	3334
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	114
51	GCRLA-Government Appeals	418
52	GUAP-Pet. under Guardianship and Wards Act.	7
53	-	
53 54	IP(M)-Main Petition (Insolvency ACt.)	272
	ITA-Appeals Income-tax	
55	JCRA-Jail Criminal Appeals	13
56	JCRLA-Jail Criminal Appeal	1172
57	JCRLRV-Jail Criminal Revision.	12
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	981
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	6030
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	67
65	MATA-Matrimonial Cases (Appeals)	1027
66	MFA-FA against Spl. Jurisdiction Cases.	7
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	96
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	1118
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	117
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT ACt.	1
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	2
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78	Review Petition in Bhubaneswar Bench	110
79	Review Petition in Cuttack Bench	161
80	Review Petition in Sambalpur Bench	3
81	RFA-FA from Judgement and Decree in Suit	2137
82	RPFAM-Revision US 19 of Family Court Act.	1578
83	RSA-Second Appeal from Judgement and Decree.	6712
84	RVWPET-Review Petition.	2223
85	SAO-Second Appeal from Appellate Order.	222
86	SA-Second Appeal	2192

88 SJC-Special Jurisdiction Case (Tax Matters) 166 89 SM-Suo Motu. 43 90 SPA-Sp.Appeal before DB 1 91 STAPL-Appl.for direction to make a reference. 1 92 STREV-Sales Tax Revision. 812 93 TA-Tax Appeal 11 94 TEST-Testamentary Cases. 1 95 TREV-Tax Revesion 31 96 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 872 97 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 872 98 WA-Appeals before DB against SB Judgement 4730 99 WPC(OAB)-Original Application in Berhampur Bench 59 100 WPC(OAC)-Original Application in Cuttack Bench 8762 101 WPC(OAPC)-Original Application (Provisional) in Cuttack 322 103 WPC(OAPC)-Original Application (Provisional) in Cuttack 322 104 WPC(OAPC)-Original Application in Sambalpur Bench 134 105 WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPC(TAC)-Transfer Application in Cuttack B	87	SCLP-Pet.for leave to appeal to Supreme Court	1
89 SM-Suo Motu. 43 90 SPA-Sp.Appeal before DB 1 91 STAPL-Appl.for direction to make a reference. 1 92 STREV-Sales Tax Revision. 812 93 TA-Tax Appeal 11 94 TEST-Testamentary Cases. 1 95 TREV-Tax Revesion 31 96 TRPCRL-Transfer Petifor transfer a Crl.Proc. 872 97 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 872 98 WA-Appeals before DB against SB Judgement 4730 99 WPC(OAB)-Original Application in Berhampur Bench 59 100 WPC(OAC)-Original Application in Cuttack Bench 8762 101 WPC(OAPC)-Original Application in Bhubaneswar Bench 3712 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 322 103 WPC(OAPC)-Original Application Permission Petition in Cuttack 144 104 WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPC(TAC)-Transfer Application in Cuttack Bench 123	07	SCLI Tet. for leave to appear to Supreme Court	1
90 SPA-Sp.Appeal before DB 1 91 STAPL-Appl.for direction to make a reference. 1 92 STREV-Sales Tax Revision. 812 93 TA-Tax Appeal 11 94 TEST-Testamentary Cases. 1 95 TREV-Tax Revesion 31 96 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 301 97 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 872 98 WA-Appeals before DB against SB Judgement 4730 99 WPC(OAB)-Original Application in Berhampur Bench 59 100 WPC(OAC)-Original Application in Cuttack Bench 3712 101 WPC(OAPC)-Original Application in Bhubaneswar Bench 3712 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 103 WPC(OAPC)-Original Application Permission Petition in 144 Cuttack WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPC(CAS)-Original Application in Sambalpur Bench 134 105 WPC(TAC)-Transfer Application in Cuttack Bench 123	88	SJC-Special Jurisdiction Case (Tax Matters)	166
91 STAPL-Appl.for direction to make a reference. 1 92 STREV-Sales Tax Revision. 812 93 TA-Tax Appeal 11 94 TEST-Testamentary Cases. 1 95 TREV-Tax Revesion 31 96 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 301 97 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 872 98 WA-Appeals before DB against SB Judgement 4730 99 WPC(OAB)-Original Application in Berhampur Bench 59 100 WPC(OAC)-Original Application in Cuttack Bench 3712 101 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 3712 102 WPC(OAPC)-Original Application (Provisional) in Cuttack 322 103 WPC(OAPC)-Original Application Permission Petition in Cuttack 104 WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 362 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	89	SM-Suo Motu.	43
92 STREV-Sales Tax Revision. 93 TA-Tax Appeal 11 94 TEST-Testamentary Cases. 1 1 95 TREV-Tax Revesion 31 96 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 301 97 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 872 98 WA-Appeals before DB against SB Judgement 4730 99 WPC(OAB)-Original Application in Berhampur Bench 59 100 WPC(OAC)-Original Application in Cuttack Bench 8762 101 WPC(OA)-Original Application in Bhubaneswar Bench 3712 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 103 WPC(OAPC)-Original Application Permission Petition in Cuttack 104 WPC(OAS)-Original Application in Sambalpur Bench 136 WPC(OAS)-Original Application in Sambalpur Bench 107 WPC(OAS)-Original Application in Sambalpur Bench 108 WPC(CAS)-Original Application in Cuttack Bench 109 WPC(CAS)-Original Application in Cuttack Bench 100 WPC(CAS)-Original Application in Cuttack Bench 101 WPC(CAS)-Original Application in Cuttack Bench 102 WPC(CAS)-Original Application in Cuttack Bench 103 WPC(CAS)-Original Application in Cuttack Bench 104 WPC(CAS)-Original Application in Cuttack Bench 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 110 WPC(TAC)-Transfer Application in Cuttack Bench 111	90	SPA-Sp.Appeal before DB	1
93 TA-Tax Appeal 94 TEST-Testamentary Cases. 95 TREV-Tax Revesion 96 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 301 97 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 872 98 WA-Appeals before DB against SB Judgement 99 WPC(OAB)-Original Application in Berhampur Bench 99 WPC(OAC)-Original Application in Cuttack Bench 8762 100 WPC(OAC)-Original Application in Bhubaneswar Bench 101 WPC(OA)-Original Application (Provisional) in Cuttack Bench 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 103 WPC(OAPC)-Original Application Permission Petition in Cuttack Bench 104 WPC(OAS)-Original Application in Sambalpur Bench 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	91	STAPL-Appl.for direction to make a reference.	1
94 TEST-Testamentary Cases. 95 TREV-Tax Revesion 96 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 97 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 98 WA-Appeals before DB against SB Judgement 99 WPC(OAB)-Original Application in Berhampur Bench 99 WPC(OAC)-Original Application in Cuttack Bench 100 WPC(OAC)-Original Application in Bhubaneswar Bench 101 WPC(OA)-Original Application (Provisional) in Cuttack Bench 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 103 WPC(OAPPC)-Original Application Permission Petition in Cuttack 104 WPC(OAS)-Original Application in Sambalpur Bench 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 106 WPC(TAC)-Transfer Application in Cuttack Bench	92	STREV-Sales Tax Revision.	812
95 TREV-Tax Revesion 31 96 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 301 97 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 872 98 WA-Appeals before DB against SB Judgement 4730 99 WPC(OAB)-Original Application in Berhampur Bench 59 100 WPC(OAC)-Original Application in Cuttack Bench 8762 101 WPC(OA)-Original Application in Bhubaneswar Bench 3712 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 103 WPC(OAPC)-Original Application (Provisional) in Cuttack 104 WPC(OAPC)-Original Application Permission Petition in 144 Cuttack 104 WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 362 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	93	TA-Tax Appeal	11
96 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 301 97 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 872 98 WA-Appeals before DB against SB Judgement 4730 99 WPC(OAB)-Original Application in Berhampur Bench 59 100 WPC(OAC)-Original Application in Cuttack Bench 8762 101 WPC(OA)-Original Application in Bhubaneswar Bench 3712 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 322 103 WPC(OAPC)-Original Application Permission Petition in Cuttack 104 WPC(OAPC)-Original Application Permission Petition in 144 104 WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 362 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	94	TEST-Testamentary Cases.	1
97 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 872 98 WA-Appeals before DB against SB Judgement 4730 99 WPC(OAB)-Original Application in Berhampur Bench 59 100 WPC(OAC)-Original Application in Cuttack Bench 8762 101 WPC(OA)-Original Application in Bhubaneswar Bench 3712 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 322 103 WPC(OAPC)-Original Application Permission Petition in Cuttack Cuttack WPC(OAS)-Original Application in Sambalpur Bench 134 104 WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 362 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	95	TREV-Tax Revesion	31
98 WA-Appeals before DB against SB Judgement 4730 99 WPC(OAB)-Original Application in Berhampur Bench 59 100 WPC(OAC)-Original Application in Cuttack Bench 8762 101 WPC(OA)-Original Application in Bhubaneswar Bench 3712 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 322 103 WPC(OAPPC)-Original Application Permission Petition in Cuttack 144 104 WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 362 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	96	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	301
99 WPC(OAB)-Original Application in Berhampur Bench 59 100 WPC(OAC)-Original Application in Cuttack Bench 8762 101 WPC(OA)-Original Application in Bhubaneswar Bench 3712 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 322 103 WPC(OAPPC)-Original Application Permission Petition in Cuttack 104 WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 362 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	97	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	872
100 WPC(OAC)-Original Application in Cuttack Bench 8762 101 WPC(OA)-Original Application in Bhubaneswar Bench 3712 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 322 103 WPC(OAPPC)-Original Application Permission Petition in Cuttack 144 104 WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 362 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	98	WA-Appeals before DB against SB Judgement	4730
101 WPC(OA)-Original Application in Bhubaneswar Bench 3712 102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 322 103 WPC(OAPPC)-Original Application Permission Petition in Cuttack 144 104 WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 362 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	99	WPC(OAB)-Original Application in Berhampur Bench	59
102 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 103 WPC(OAPPC)-Original Application Permission Petition in Cuttack 104 WPC(OAS)-Original Application in Sambalpur Bench 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 362 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	100	WPC(OAC)-Original Application in Cuttack Bench	8762
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Cuttack 104 WPC(OAS)-Original Application in Sambalpur Bench 134 105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 362 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	102		322
105 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 362 106 WPC(TAC)-Transfer Application in Cuttack Bench 123	103		144
106 WPC(TAC)-Transfer Application in Cuttack Bench 123	104	WPC(OAS)-Original Application in Sambalpur Bench	134
	105	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	362
107 WPC(TA)-Transfer Application in Bhubaneswar Bench 8	106	WPC(TAC)-Transfer Application in Cuttack Bench	123
	107	WPC(TA)-Transfer Application in Bhubaneswar Bench	8

108	WPC(T)-Temporary Number in Bhubaneswar	32
109	WP(C)-Writ Petition under Art.226 and 227.	67119
	Grand Total	178352